

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:408
ANSWERED ON:31.07.2009
EXPLOITATION OF WOMEN
Nahata Smt. P. Jaya Prada

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether exploitation of women at work places is continuing in the country despite several steps taken by various agencies;
- (b) if so, the details thereof during each of the last three years and the current year and the reasons therefor;
- (c) the number of such cases registered with various authorities and the number of cases disposed of during the above period; and
- (d) the steps taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) (b) (c) & (d) A Statement is laid on the Table of the House.

Statement referred to in Reply to parts (a) (b) (c) & (d) of the Lok Sabha Starred Question No. 408 for 31.7.2009 by Shrimati Jaya Prada regarding Exploitation of women.

(a) to (c) Madam, though Government has received complaints and has come across reports in media regarding sexual harassment of women at workplaces, no centralised or authentic data is available regarding the number of such cases and details thereof.

(d) A draft Bill, `The Protection of Women Against Sexual Harassment at Workplace` is under consideration.